

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF WOO YANG ELECTRONICS (INDIA) LIMITED

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This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement (PA) dated Friday, May 29, 2009 to the shareholders of Woo Yang Electronics (India) Limited by and on behalf of Picture Thoughts Private Limited (the Acquirer), in compliance with Regulation 10 & Regulation 12 of the Securities and Exchange of Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the 'SEBI (SAST) Regulations')

1. The Schedule of activities pertaining to the Offer has been revised and shall be read as under:

SCHEDULE OF MAJOR ACTIVITIES

Activity	Original Schedule Day and Date	Revised Schedule Day and Date
Specified date (only for the purpose of determining the name of shareholders to whom Letter of Offer would be sent)	Monday, June 15, 2009	Monday, June 15, 2009
Last date for a competitive bid	Friday, June 19, 2009	Friday, June 19, 2009
Last Date by which Letter of Offer will be posted to the Shareholders	Friday, July 10, 2009	Wednesday, July 22, 2009
Date of Opening the Offer	Monday, July 20, 2009	Monday, July 27, 2009
Last date for revising the Offer Price / number of shares	Thursday, July 30, 2009	Thursday, August 6, 2009
Last date for withdrawal of acceptance form by the shareholders	Wednesday, August 5, 2009	Wednesday, August 12, 2009
Date of Closing the offer	Saturday, August 8, 2009	Monday, August 17, 2009
Date of communicating acceptance/ rejection and payment of consideration for accepted Shares and / or return of Share/ Share Certificate for applications rejected.	Saturday, August 22, 2009	Monday, August 31, 2009

Please read revised dates as mentioned above at all the places in the original PA which appeared in this newspaper on May 29, 2009.

2. The words '**either electronic transfer of funds or**' shall be inserted in 9.P line 4 of the PA after the words "by way of" and should be read accordingly.

3. Point 4 in para 2.B.d to be substituted with the following:

4	PE multiple - Industry average #	3.69	NA
4.1	PE Multiple (based on the Offer price of Rs.9.00)	900	NA

Source: Capitaline Financial Database

All other terms and conditions of the Offer as set forth in the above referred Public Announcement remain unchanged.

The Acquirer and its Directors accept full responsibility for the information contained in this corrigendum to the Public Announcement. The Acquirer is responsible for the fulfillment of each of its obligation in terms of the SEBI (SAST) Regulations. This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued on behalf of the Acquirer by the Manager to the Offer



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Contact person: Ms. Sheela Chhatwani
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Place : Mumbai

Date: July 20, 2009